

मूंगफली और मूंगफली के तेल का मूल्य

*416. श्री बड़े : क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मूंगफली तथा मूंगफली के तेल का मूल्य बढ़ रहा है; और

(ख) यदि हाँ, तो क्या मूंगफली की फसल के खराब हो जाने के कारण पी. एल. 480 के अन्तर्गत "सोयबीन" और सोयबीन के तेल का आयात करने का सरकार का विचार है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपसचिव (श्री शिन्दे) :

(क) अक्टूबर, 1965 तक मूंगफली और मूंगफली के तेल के भावों में वृद्धि होती रही थी लेकिन अब भाव उचित रूप से स्थिर हो गए हैं।

(ख) सोयबीन तेल का आयात करने का प्रस्ताव विचाराधीन है।

Skimmed Milk Powder

1691. **Shri Madhu Limaye;**
Shri Kishen Pattnayak:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 1105 on the 23rd November, 1965 and state;

(a) whether Government have since collected information about the skimmed milk powder; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). Yes. A statement is laid on the Table of the House. [Placed in Library. See No. LT-5706/66].

Law Commission in Kerala

1692. **Shri A. K. Gopalan:** Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Kerala Government have decided to appoint a Law Commission for Kerala;

(b) if so, when the Commission will be appointed; and

(c) its personnel and terms of reference?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) and (b). The Government of Kerala has already constituted a Law Commission for the State.

(c) **Shri T. R. Balakrishna Iyer** has been appointed as the full-time Chairman of the Commission. Other members of the Commission are yet to be appointed.

The terms of reference of the Commission are:—

(i) to examine the State laws in details;

(ii) to recommend the lines on which the State Laws should be simplified, consolidated, amended, revised or otherwise brought upto date.

Import of Mechanised Boats

1693. **Shri A. K. Gopalan:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have drawn up a scheme for the import of mechanised boats for deep-sea fishing;

(b) if so, how many boats are going to be imported under the scheme;

(c) the countries from which these are to be imported; and

(d) the approximate expenditure involved?

The Deputy Minister in the Ministry of Food, Agriculture, Community